

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KINGSTON PAPTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kingston Paptech Pvt Limited
2.	Date of incorporation of corporate debtor	11-12-2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21000GJ2008PTC055648
5.	Address of the registered office and principal office (if any) of corporate debtor	A/904, 9 th Floor Solitaire Corporate Park Nr. YMCA Club, S.G. Highway, Ahmedabad, Gujarat, India, 380054
6.	Insolvency commencement date in respect of corporate debtor	29-08-2024
7.	Estimated date of closure of insolvency resolution process	26-02-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vinod Tarachand Agrawal IBBI/IPA-001/IP-P-00641/2017-18/11090
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204, Wall Street – 1, Nr Gujarat College, Ellis Bridge, Ahmedabad. 380006 ca.vinod@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	VCAN Resolve IPE LLP 204, Wall Street – 1, Nr Gujarat College, Ellis Bridge, Ahmedabad. 380006 cirp.kingston@gmail.com
11.	Last date for submission of claims	12-09-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link : www.ibbi.gov.in/home/downloads Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Kingston Paptech Private Limited on 29-08-2024

The creditors of Kingston Paptech Private Limited, are hereby called upon to submit their claims with proof **on or before 12-09-2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name of IRP: Vinod Tarachand Agrawal
IBBI Reg. No.: IBBI/IPA-001/IP-P00641/2017 2018/11090
AFA validity : 29-10-2024

Date: 31st August 2024
Place: Ahmedabad

